

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

**SENIOR CIVIL JUDGES – Transfers and Postings of Senior Civil Judges –
ORDERS - ISSUED.**

ROC.NO.1156/2021-B.SPL.

NOTIFICATION NO.202–B.SPL.

DATED:27.03.2021.

READ:

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

- 1) **Ms. Kshama Deshpande**, VIII Additional Chief Metropolitan Magistrate, Hyderabad is transferred and posted as Secretary, District Legal Services Authority, Adilabad (post kept vacant)
- 2) **Sri J.Vikram**, I Additional Senior Civil Judge, Warangal is transferred and posted as Secretary, District Legal Services Authority, Nizamabad (post kept vacant)
- 3) **Sri Mohd. Abdul Javeed Pasha**, Senior Civil Judge, Jagtial, Karimnagar District is transferred and posted as Secretary, District Legal Services Authority, Khammam (post kept vacant)
 - i) Ms. Kshama Deshpande, shall handover charge of her post and also the additional posts for which she is holding full additional charge, if any, to the VII Additional Chief Metropolitan Magistrate, Hyderabad and proceed to take charge of her new post from the Senior Civil Judge, Adilabad.
 - ii) The VII Additional Chief Metropolitan Magistrate, Hyderabad will be in full additional charge of the post of VIII Additional Chief Metropolitan Magistrate, Hyderabad and other posts for which the VIII Additional Chief Metropolitan Magistrate, Hyderabad is holding full additional charge, until further orders.
 - iii) The Senior Civil Judge, Adilabad, shall handover charge of the post of Secretary, District Legal Services Authority, Adilabad, to Ms. Kshama Deshpande and relieve from the said full additional charge.
 - iv) Sri J.Vikram, shall handover charge of his post and also the additional posts for which he is holding full additional charge, if any, to the Principal Senior Civil Judge, Warangal and proceed to take charge of his new post from the Prl. Senior Civil Judge, Nizamabad.
 - v) The Principal Senior Civil Judge, Warangal, will be in full additional charge of the post of I Additional Senior Civil Judge, Warangal, and other posts for which the I Additional Senior Civil Judge, Warangal, is holding full additional charge, until further orders.
 - vi) The Prl. Senior Civil Judge, Nizamabad, shall handover charge of the post of Secretary, District Legal Services Authority, Nizamabad to Sri J.Vikram, and get herself relieve from the said full additional charge.

- vii) Sri Mohd. Abdul Javeed Pasha, shall handover charge of his post and also the additional posts for which he is holding full additional charge, if any, to the Additional Senior Civil Judge, Karimnagar and proceed to take charge of his new post from the Prl. Senior Civil Judge, Khammam.
- viii) The Additional Senior Civil Judge, Karimnagar will be in full additional charge of the post of Senior Civil Judge, Jagtial and other posts for which the Senior Civil Judge Jagtial, Karimnagar District is holding full additional charge, until further orders.
- ix) The Prl. Senior Civil Judge, Khammam, shall handover charge of the post of Secretary, District Legal Services Authority, Khammam to Sri Mohd. Abdul Javeed Pasha, and get himself relieve from the said full additional charge.

NOTE: 1. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

2. All the officers who are under transfer shall take charge of their new post on or before 06.04.2021 positively.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
28/3/21

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana at Hyderabad.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Chief Judge, City Civil Court, Hyderabad
8. The Chief Judge, City Small Causes Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Prl. Special Judge for CBI Cases, Hyderabad.
11. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
12. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
13. The Pay and Accounts Officer, Hyderabad, Telangana State.
14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.